

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/6190/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer,
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati the th 29 July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.ITS.03/2024/92 dtd. 02.07.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.07.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.07.2024 till the morning of 08.07.2024**, has been granted. The District & Sessions Judge, Cachar, Silchar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/6191-6192/A, dated , 29-07-24

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)